

MR. SPEAKER : Technical interpretation.

श्री बसंत साठे : उत्तर प्रदेश में मसूरी में आज भी रिले स्टेशन है।

श्री हरिकेश बहादुर : गढ़वाल में ?

श्री बसंत साठे : वह गढ़वाल में पहुँचता है।

SHRI SATYASADHAN CHAKRABORTY : 'Garhwal' wants election, no TV.

MR. SPEAKER : They are wanting television today.

SHRI VASANT SATHE : We are considering setting up important relay stations as well as low power transmitter stations subject to availability of resources and also subject to tele-communication microwave system being adjusted for being used for television.

### WRITTEN ANSWERS TO QUESTIONS

#### Setting up Bench of High Court at Aurangabad

234. SHRI UTTAM RATHOD :  
SHRI V. N. GADGIL :

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) is it a fact that Government of Maharashtra has strongly recommended opening of a permanent Bench of Bombay High Court at Aurangabad;

(b) is it also a fact that the Chief Justice of Bombay High Court and the Chief Justice of Supreme Court have also strongly recommended the opening of this Bench; and

(c) if so, what is the reaction of Government in this matter?

THE MINISTER OF LAW JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : (a) The Government of Maharashtra has recommended that a permanent Bench of the Bombay High Court may be established at Aurangabad.

(b) The Chief Justice of the Bombay High Court and the Chief Justice of India have also favoured the establishment of the Bench.

(c) The matter is engaging the attention of the Government of India.

#### Lower Periyar Electric Scheme

\*235. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of ENERGY be pleased to state :

(a) whether the Central Electricity Authority has already given the techno-economic clearance for the Lower-Periyar Electric Scheme;

(b) if so, when it has been given and whether it has been referred to the Planning Commission for investment sanction; and

(c) if not, the reasons for the delay in giving the techno-economic clearance?

THE MINISTER OF ENERGY (SHRI A.B.A. GHANI KHAN CHOUDHURY) : (a) to (c). The Lower Periyar Hydro-electric Scheme (3x60 MW) has been accorded techno-economic clearance by the Central Electricity Authority in its meeting held on 26th November, 1981 subject to clearance from environmental angle. This scheme has already been recommended to the Planning Commission for inclusion in the State Plan.